

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 216
CP(CAA)-37/ND/2023

IN THE MATTER OF:

JTEKT Fuji Kiko Automotive India Ltd. Vs. ... Applicant/Petitioner
JTEKT India Ltd

Under Section: 230-232

Order delivered on 13.09.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Anirudh Das, Adv. Sankalp Udjata

For IT Department : Mr. Shailendra Singh St. St. Counsel, Adv. Anuja
Pethia, Adv. Dacchita Shahi

ORDER

Due to paucity of time, the matter is re-notified to 06.10.2023.

Sd/-

(COURT OFFICER)